

By Speed Post

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-08/2017/252/A

From :- Smti. K. Newar,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, ✓ Shri Utpal Prasad,  
District & Sessions Judge,  
Karimganj.

Dated Guwahati the 21<sup>st</sup> January 2019.

Sub: **Permission to leave station with official vehicle.**

Refs:- Your letter No. JKD/P/2019/304, dated 11.01.2019.

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to leave station, with your official allotted vehicle, at your own cost, from w.e.f. 12.01.2019 to 16.01.2019, as prayed for.

Yours faithfully,



**JOINT REGISTRAR (VIGILANCE)**

